zITEM NO.52 COURT NO.10 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No.929/2011

(From the judgement and order dated 28/10/2010 in CRLP No. 5928/2010 of The HIGH COURT OF A.P AT HYDERABAD)

PADAL VENKATA RAMA REDDY @ RAMU Petitioner(s)
VERSUS
KOVVURI SATYANARAYANA REDDY & ORS. Respondent(s)

(With appln. for stay)

Date: 09/05/2011 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr. Guntur Prabhakar,Adv.
Mr. G.P. Kumar, Adv.

For Respondent(s) Mr.Altaf Ahmed, Sr.Adv.
Mr.S.J. Aristotle, Adv.
Mr. Prabhu Rama Subramanian, Adv.
Mr. Aljo K.Joeph, Adv.
Mr. V.G. Pragasam,Adv.

Mr. D. Mahesh Babu ,Adv
Mr. Ramesh Allanki, Adv.
Ms. Savita Dhanda, Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter on 19th July, 2011.

There will be stay of further proceedings pending in the trial court till 19th July, 2011.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master